

F.No. 01(03)/Roster/CESTAT/2020
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.2.2020

ORDER NO. 33 of 2020

Hon'ble President may be pleased to modify the roster order no. 268 of 2019 for **CESTAT, New Delhi for 11.3.2020 to 13.3.2020** as follows:

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President, Dr. D. M. Misra, Hon'ble Member (Judicial) and Sh. C. L. Mahar, Hon'ble Member (Technical)	From 11.3.2020 to 13.3.2020	Anti Dumping Bench matters.

Note:

1. Division Bench matters will be heard by Hon'ble Mr. Justice Dilip Gupta, President and Sh. C. L. Mahar, Hon'ble Member (Technical) after Anti Dumping matters are over.
2. Single Member Bench matters will be heard by Dr. D. M. Misra, Hon'ble Member (J) after Anti Dumping matters are over.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order



(Bineesh Kumar K.S.)
Registrar

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SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar